## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:6021 ANSWERED ON:03.05.2010 LICENSES FOR MOBILE T.V. Nirupam Shri Sanjay Brijkishorilal

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any proposal to issue licenses for Free-to-air Mobile TV in the country;
- (b) if so, the details thereof;
- (c) the time by which these are likely to be provided; and
- (d) if not, the reasons therefor?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b) No, Madam. The Ministry of Information and Broadcasting has been in consultation with TRAI for laying down a policy for provisioning of Mobile TV services. As of now, no final dicision on the policy has been taken. However, Doordarshan is providing Mobile TV service [Digital Video Broadcasting –Hand held (DVB-H) transmission] in Delhi since May, 2007, as a Pilot project. The service initially started with a bouquet of 8 TV channels, the number of TV channels has now been increased to 16.
- (c) No time limit can be prescribed as such policy issues require large scale consultation with stakeholders and other Ministries/Departments of the Government.
- (d) Does not arise.